

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 05.04.2021**

**NOTICE**

**Take notice that the following matter listed on 05.04.2021 in the Court of Chairperson will not be taken up. The next date of hearing will be notified later: -**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App (AT) (Ins) No. 1507 of 2019  <b>Part Heard</b>	Anand Murti Vs. Soni Infratech Pvt. Ltd. & Anr.	Mani Bhushan Sinha	Saurabh Yadav-R2  Ritesh Agrawal

**Copy to: -**

- 1. Notice Board**
- 2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**By the order of Hon'ble Acting Chairperson**  
-sd/-  
**Registrar**